

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.210/MP/2015**

**Coram:**

**Shri Gireesh B. Pradhan, Chairperson**

**Shri A.K. Singhal, Member**

**Shri A.S. Bakshi, Member**

**Dr. M.K.Iyer, Member**

**Date of Hearing: 15.10.2015**

**Date of Order : 21.10.2015**

**In the matter of**

Seeking permission to allow extension of period of injection of infirm power for testing including full load trial operation of Unit-3 (195 MW) of Muzaffarpur Thermal Power Station (MTPS) Stage-II (2x195 MW) of KUBNL, beyond six months from initial synchronization.

**And**

**In the matter of**

Kanti Bijlee Utpadan Nigam  
NTPC Bhawan, Core-7, Scope Complex,  
7, Institutional Area, Lodhi Road,  
New Delhi-110 003

**...Petitioner**

**Vs**

Bihar State Power Holding Company Limited  
Vidyut Bhawan, Bailey Road,  
Patna-800 001

Eastern Regional Power Committee  
14, Golf Club Road, Tollygunge  
Kolkata-700 033

Eastern Regional Load Despatch Centre  
14, Golf Club Road, Tollygunge  
Kolkata-700 033

**.....Respondents**

**Following were present:**

Shri M.G.Ramachandran, Advocate, KUBNL

Shri R.P.Singh, KUBNL

Ms.Jayantika Singh, POSOCO

**ORDER**

This petition has been filed by the petitioner, Kanti Bijlee Utpadan Nigam under Clause (7) of Regulation 8 of the Central Electricity Regulatory Commission (Grant of connectivity, Long-term Access and Medium-term Open access in inter-State transmission and related matters) Regulations, 2009 as amended from time to time (Connectivity Regulations) and Central Electricity Regulatory Commission (Deviation Settlement Mechanism) Regulations, 2014 with the following prayers:

*"(a) Allow the petitioner extension of time for drawl of start-up power beyond 30.9.2015;*

*(b) Allow the petitioner to approach ERLDC for injection of infirm power for testing including full load trial operation two (02) months prior to expected COD of Unit-3, MTPC Stage-II;*

*(d) Pass any other order as it may deem fit in the circumstances mentioned above."*

2. The petitioner, Kanti Bijlee Utpadan Nigam Ltd (KBUNL), a Government company, is a subsidiary of NTPC Ltd. and Bihar State Power Holding Corporation Limited. The Unit-1 of Muzaffarpur Thermal Power Station (MTPS) Stage-II (2x195 MW) was synchronized and commissioned on 31.3.2015 and was expected to be declared under commercial operation by September 2015. The petitioner has submitted that due to delay in non-availability of land from villagers for make-up water pipelines and Coal Handling System (CHP System), Unit-1 of MTPS, Stage-II could not be declared under commercial operation within the stipulated time from initial synchronization.

3. The petitioner has submitted that it is seeking extension of time for testing including full load testing, trial operation for *bona fide* reasons for readiness of CHP and make-up water systems required for reliable operation of unit. The petitioner has requested to grant it liberty to approach ERLDC for injection of infirm power into the grid from Unit-1 of Stage-II, two months prior to its expected COD.

4. During the course of hearing, learned counsel for the petitioner submitted that the petitioner is not injecting infirm power into the grid and requested to grant liberty to approach the Commission for extension of time for testing including full load testing at appropriate time. Learned counsel for the petitioner submitted that start-up power as well as extension of time for injection of infirm power may be required after completion of make-up water system and CHP system.

5. We have considered the submission of the learned counsel of the petitioner. Since start-up power and extension of time for injection of infirm power during testing including full load testing may be required after completion of make-up water system and CHP system, no purpose will be served to keep the petition pending. Accordingly, the petition is disposed of with a liberty to the petitioner to approach the Commission, one month prior to the intended date of drawal of startup power and injection of infirm power during testing including full load testing from Unit-1 of MTPS Stage-II.

Sd/-  
**(Dr. M.K.Iyer)**  
Member

sd/-  
**(A.S. Bakshi)**  
Member

sd/-  
**(A. K. Singhal)**  
Member

sd/-  
**(Gireesh B. Pradhan)**  
Chairperson